

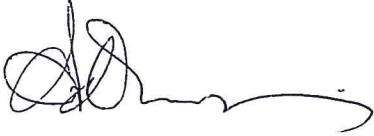

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/85/IB/2018
PETITION NUMBER : TCP/351/IB/2017
NAME OF THE PETITIONER(S) : FUJITEC INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 11

S.No.	Name (in Capital)	Represented by	Signature
1.	A. NARAYANAN	Counsel for Applicant	
2.	V. J. ARUL RAJ	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel representing the respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 21.06.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc